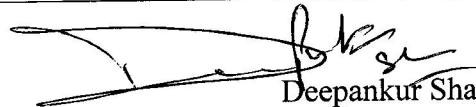


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**JARYAL MOTOR FINANCE COMPANY LIMITED HAS BEEN INVOLVED IN THE**  
**BUSINESS OF ADVANCING TWO WHEELERS LOAN AT WARD NO. 11,**  
**DOSHARKA SUBHASH NAGAR, PO MOHIN TEHSIL AND DISTRICT HAMIRPUR,**  
**HIMACHAL PRADESH- 177001 IN.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>JARYAL MOTOR FINANCE COMPANY LIMITED</b> CIN No. U65921HP1991PLC011036
2.	Address of the registered office	Ward No. 11, Dosharka Subhash Nagar, PO Mohin Tehsil and District Hamirpur, Himachal Pradesh- 177001 IN
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Traceable as of Now but there is Land as per Balance sheet as on 31 <sup>st</sup> March 2020.
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	No sale is reported in 2022-23 and 2023-24.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by prospective Resolution Applicant via email by raising specific request at email id: <a href="mailto:cirp.jaryal@gmail.com">cirp.jaryal@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by prospective Resolution Applicant via email by raising specific request at email id: <a href="mailto:cirp.jaryal@gmail.com">cirp.jaryal@gmail.com</a>
10.	Last date for receipt of expression of interest	08-07-2024
11.	Date of issue of provisional list of prospective resolution applicants	18-07-2024
12.	Last date for submission of objections to provisional list	23-07-2024
13.	Date of issue of final list of prospective resolution applicants	02-08-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	07-08-2024
15.	Last date for submission of resolution plans.	06-09-2024
16.	Process email id to submit EOI	<a href="mailto:Cirp.jaryal@gmail.com">Cirp.jaryal@gmail.com</a>



Deepankur Sharma,  
Interim Resolution Professional/ Acting Resolution Professional  
**IP Reg. no: IBBI/PA-001/IP-P02236/2020-2021/13419**  
# 272, Second Floor, Sector-37-A, Chandigarh. 160036

Date: 23.06.2024

For JARYAL MOTOR FINANCE COMPANY LIMITED

Place: Chandigarh